

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No. 41/241-242/NCLT/AHM/2019

Coram: Hon'ble Mr. MADAN BALACHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL ,
AHMEDABAD BENCH ON 08.06.2020**

Name of the Company: Motikumar Harchandrai Nihalani Motikumar
through his Power of Attorney
V/s
Global Dry Fruit Processing Pvt Ltd & Ors

Section: Section 241-242 of the Companies Act 2013.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

ORDER

(THROUGH VIDEO CONFERENCING)

Learned Counsel Mr. Shashvata Shukla appeared for the Petitioner.

Learned Counsel Mr. Parth Shah appeared for the Respondent.

The pleadings are completed.

The matter is ready for hearing.

The matter stands adjourned for hearing on 05.08.2020, **till then Interim Relief, if any,
granted earlier to be continued.**


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 8th day of June, 2020.